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|-------------------------------|------------------------------|
| Name of Corporate Debtor -    | E C BOSE AND COMPANY PVT LTD |
| Date of Commencemnt of CIRP - | 20.06.2025                   |
| List of Creditors as on       | 30.07.2025                   |

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| (Amount in Rs.) |                            |                           |                |                           |                 |                                     |                             |                        |                          |                            |                                                |                              |                                    |                 |
|-----------------|----------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| Sl No           | Name of Creditor           | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|                 |                            | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |                                                |                              |                                    |                 |
| 1               | STATE BANK OF INDIA        | 19-07-2025                | 26,50,46,711   | 11,21,54,297              | FINANCIAL       | -                                   | -                           | No                     | 81.77%                   | -                          | -                                              | 15,28,92,414                 | 15,28,92,414                       |                 |
|                 | SECURED FINANCIAL CREDITOR | PRINCIPAL                 | 6,43,42,346    |                           |                 |                                     |                             |                        |                          |                            |                                                |                              |                                    |                 |
|                 |                            | INTEREST                  | 20,07,04,365   |                           |                 |                                     |                             |                        |                          |                            |                                                |                              |                                    |                 |

**NOTES :**

SBI HAS RELINQUISHED ITS SECURITY INTEREST ON 19.07.2025 AS MENTIONED IN POINT 8A OF FORM D WHILE SUBMITTING CLAIM

SBI HAD RAISED CLAIMED BY CHARGING INTEREST TILL JUNE 2025 BUT THE SAME IS UNDER VERIFICATION AND HAD NOT YET BEEN ADMITTED.

HENCE, THE LIQUIDATOR CONTINUE TO KEEP THE VOTING % SAME AS DURING CIRP TILL 20.10.2025